



2026:AHC:17147

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 45375 of 2025

Dharma Devi

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sanjay Kumar Rai
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Today when the matter is taken up, it is very fairly argued by learned counsel for the petitioner that due to subsequent development, the present petition has now become infructuous and prays for dismissal of the present petition as having become infructuous.

2. In view of the above, the present petition is dismissed as having become infructuous.

(Prakash Padia,J.)

January 22, 2026

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